

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 14.06.2018

**ORDER NO. 127 OF 2018**


Hon'ble HOD is pleased to modify the roster order no. 103 of 2018 for CESTAT, Mumbai from 15/06/2018 onwards to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From <b>15/06/2018 onwards.</b>	Excise and Custom Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

**By order,**



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

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**Dy.Registrar**